

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO.345
ANSWERED ON 06.12.2023

Renaming of higher educational institutes

345 SHRI KUMAR KETKAR:

Will the Minister of **Education** be pleased to state:

- (a) the name and States where existing IITs, IIMs , NITIEs renamed by Government in last five years; and
- (b) the details of old name of the institute, year of formation, New name of institute, date of changing the name, the reasons for changing?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) & (b) During 2015-16, 7 new IIMs at Amritsar, Bodh Gaya, Jammu, Nagpur, Sambalpur, Sirmaur and Visakhapatnam were established, raising the total number of IIMs in the country to 20. Each of these 20 IIMs was established as a Society registered under Societies Act. Subsequently, IIM Act, 2017 enacted in 31st January 2018 brought all these 20 IIMs under Schedule of the IIM Act. The IIM Act and IIM Rules enabled the IIMs to grant degrees and exercise academic autonomy. National Institute for Training in Industrial Engineering (NITIE), established in the year 1963 in Mumbai, Maharashtra has been converted in to Indian Institute of Management (IIM), Mumbai on 16.08.2023 through the Indian Institute of Management (Amendment) Act, 2023 (No.23 of 2023).

NITIE, Mumbai was well known for its techno-managerial strength and contribution to the country's economic growth but as the Institute was not part of any Act of the Parliament, it was experiencing several challenges. NITIE, Mumbai secured 7th rank in NIRF ranking 2023 under "management" discipline. Despite consistently being among top management Institutes in the country, NITIE's inability to grant degrees had adversely affected the prospects of all stakeholders of the Institute, especially the students (650 students graduating annually). Such limitations have been addressed after inclusion of the institute under the purview of the IIM Act. Now the IIM Mumbai has become eligible to grant degrees similar to that of all IIMs under IIM Act, 2017. No existing IITs and IIMs have been renamed in last five years.
